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Title: Introduction and passing of the Appropriation (No. 5) Bill, 2016.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17."

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce** the Bill.

HON. SPEAKER: Now, we will take up Item No. 16B.

SHRI ARUN JAITLEY: I beg to move:

"That the Bill to authorize payment and appropriation of certain further sums and out of the Consolidated Fund of India for the services of the financial year 2016-17, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill further to authorize payment and appropriation of certain further sums and out of the Consolidated Fund of India for the services of the financial year 2016-17, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule, the Enacting Formula and the Long Title were added to the Bill.

SHRI ARUN JAITLEY: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

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